

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 25.08.2021 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:25 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Mr. V.P. Singh, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 191 of 2021	Maitreya Doshi, ex-Director of Doshi Holdings Pvt. Ltd. Vs. Anand Rathi Global Finance Ltd. & Anr.	Aslam Ahmed	Smriti Churiwal Vishesh Kalra-R1 Anshula Grover-R2

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

2.	Comp. App. (AT) (Ins) No. 392 of 2021 Part Heard	Jayesh Sanghrajka Vs. The Monitoring Agency nominated by the (Committee of Creditors of Ariisto Developers Pvt. Ltd.)	Tishampati Sen	Sumant Batra- Amicus Curiae
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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar